

C. A. T. Bench, JAIPUR

Date of Order	Orders
29-4-93	None present
Defects not removed 25/5	Defects still not removed. The application is fit to be declined for registration under rule 5C(4) of the C.A.T. Procedure Rules 1987.
	May be listed before the Court for appropriate orders on 26-5-93.
	Deputy Registrar Jaipur
26/5/93	None present for the applicant.
Defects not removed 21/7	May be listed for direction on 23/7/93.
	O.P. Sharma Administrative Member
	Gopal Krishna Member (J)
23.7.93	Mr. R. M. Mathur - Counsel for petitioner
	Heard. The learned Counsel for the petitioner withdraws this petition. The M.P. is therefore dismissed as having been withdrawn.
	O.P. Sharma Member (A)
	Gopal Krishna Member (J)